

[English]

### Pollution in Bhadra River

2793. SHRIMATI CHANDRA PRABHA URS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it has come to the notice of the Government that deposits from the Kudremukh Iron Ore Limited has polluted the Bhadra river and killed large number of aquatic life;

(b) whether the Government is also aware that people in Balehnnur and other neighbouring areas are complaining about water being non-potable; and

(c) if so, the steps Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Iron ore is deposited along the banks of the Bhadra river downstream of Karnataka Iron Ore Company, which can result in water pollution. However, there is no complaint regarding fish kill in Bhadra river.

(b) Yes, Sir.

(c) The company has taken necessary steps to arrest the entry of iron ore and silt into Bhadra river by providing check dams and appropriate afforestation measures as stipulated in the consent issued by the Karnataka State Pollution Control Board.

### Medicinal Plants

2794. DR. ASIM BALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any national catalogue has been formed by the Government for indigenous medicinal plants;

(b) if so, the details thereof; and

(c) if not, the measures being taken by the Government to establish India's claim in the field of patenting of medicinal plants?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) (a) No, Sir.

(b) Does not arise.

(c) A *sui generis* system for protection of plant varieties is currently under preparation.

### Natural Calamities Prone Areas

2795. SHRI RAM BADAN:  
DR. K.V.R. CHOWDARY:  
SHRI PRABHU DAYAL  
KATHERIA:  
SHRI SIVAJI PATNAIK:  
SHRI N.J. RATHVA:  
SHRI CHHEDI PASWAN:  
SHRI BHAGWAN  
SHAKNAR RAWAT:  
SHRI GIRDHARI LAL  
BHARGAVA:  
PROF. RASA SINGH  
RAWAT:  
SHRI ANNA JOSHI:  
SHRI SOBHANADREES-  
WARA RAO VADDE:  
SHRI ARJUN CHARAN  
SETHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have conducted any comprehensive survey to identify the areas affected by

drought, flood, cyclone, famine, heavy rain and hailstorms during 1993 and the areas which have become a regular phenomena in the country;

(b) if so, the names of areas identified so far, State-wise;

(c) the estimated loss of life, crops livestock and property due to natural calamities occurred in these areas during 1993, State-wise;

(d) the central assistance provided for rehabilitation and relief work from Calamity Relief Fund to these areas during the above period, State-wise;

(e) the name of Centrally Sponsored Programmes being implemented to overcome the problems of recurring natural calamity situation and the assistance provided thereunder, State-wise; and

(f) whether some State Government have requested to increase the amount of assistance being provided to them to overcome such problems, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (f). Information is being collected.

[*Translation*]

#### **Railway quarters in Uttar Pradesh**

2796. SHRI HARI KEWAL PRASAD:  
SHRI ARJUN SINGH YADAV:

Will the Minister of RAILWAYS be pleased to state:

(a) whether adequate number of quarters have been constructed for the railway employees in Uttar Pradesh;

(b) if so, the existing number of quarters in the State at present and the number of quarters required to be constructed; and

(c) the time by which the same are likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C.LENKA) (a) Yes, Sir.

(b) and (c). At present there are 71349 quarters in the State of Uttar Pradesh. To improve the housing satisfaction further, works for provision of additional quarters are taken up every year subject to availability of funds and relative needs at various stations.

[*English*]

#### **MIO in Edible Oils**

2797. SHRI RABI RAY:  
DR. R. MALLU:  
SHRI J. CHOKKA RAO:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to scrap the Market Intervention Operation (MIO) in edible oils;

(b) if so, the details thereof and the reasons therefor, and

(c) the concrete steps taken by the Government to safeguard the interest of the oilseed growers and edible oils consumers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b). The terms for Market Intervention Operation in oilseeds/edible oils by NDDB is for a period